

are wage employment programmes and Integrated Rural Development Programme, Training of Rural Youth for Self Employment and Supply of Improved Toolkits to Artisans which are self-employment programmes. Special target are provided in these programmes, for the coverage of Scheduled Castes and Scheduled Tribes. These programmes aim to provide employment opportunities to SC/ST among others, in the villages so that they do not have to migrate to other districts and other States in search of employment. These programmes also aim at enabling these people to have a sustainable source of income to cross the poverty line. The Government is, therefore, taking all possible measures to provide employment opportunities to SC/ST in the rural areas in various States and to see that they are not economically exploited.

New Schemes under Indira Awas Yojana

1956. SHRI D.P. YADAV : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether Government have chalked out any new schemes/programmes for construction of houses and rural development under the Indira Awas Yojana for Sambhal Parliamentary Constituency in Uttar Pradesh;

(b) if so, the details thereof; and

(c) if not the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) No, Sir.

(b) Question does not arise.

(c) The Government of India is allocating funds for the construction of dwelling units for primarily SCs/STs and freed bonded labourers under Indira Awas Yojana. No special rural housing scheme has been formulated during the current year for any particular State/UT.

[English]

Generation of Power

1957. SHRI N.S.V. CHITTAN :
DR. KRUPASINDHU BHOI :
SHRI ANANTH KUMAR :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government have proposed to set up some more Hydro and Thermal Power Projects in the country during Ninth Five Year Plan;

(b) if so, the details thereof, State-wise;

(c) the total power generated through Hydro and thermal power projects during the each of last three years, State-wise;

(d) the total demand and supply of power at present in the country; and

(e) the steps taken to fill up the gaps between demand and supply and to streamline the T&D system in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) and (b) The proposals for setting up of new thermal and hydro power projects during the Ninth Five Year Plan are presently under examination and are yet to be finalised by the Government. The expected additional capacity would depend on various factors such as project preparedness, availability of financial resources, fuel linkages etc.

(c) The total power generated through Hydro and thermal Power projects during each of the last three years, State-wise is given in the enclosed statement.

(d) The availability of power in the country during the period April, 1996 to January, 1997 was 302907 MUs as against the requirement of 340709 MUs.

(e) To meet the projected demand, Government have initiated various steps which, inter-alia, include addition of capacity, encouraging private sector participation in power generation, better demand side management, energy conservation measures, renovation and modernisation of existing plants, reduction of transmission and distribution losses and effective utilisation of generation by transfer of power from surplus region, if any, to deficit regions through inter-regional links.

Statement

Sl. No.	Name of State/ Organisation	Power Generation (MUs)		
		1993-94	1994-95	1995-96
1	2	3	4	5
State Sector				
1.	Delhi	2550	2524	2485
2.	Haryana	3133	3425	3200
3.	Himachal Pradesh	957	1116	1265
4.	Jammu & Kashmir	786	870	798
5.	Punjab	11419	11505	11381
6.	Rajasthan	5664	5749	6637
7.	Uttar Pradesh	19854	21670	22802
8.	Gujarat	21238	23056	24169
9.	Madhya Pradesh	14930	17066	18200
10.	Maharashtra	33999	37988	39337

1	2	3	4	5
11. Andhra Pradesh		20216	21394	22776
12. Karnataka		14154	16341	14861
13. Kerala		5823	6572	6666
14. Tamil Nadu		17699	19887	21951
15. Bihar		2987	2699	2292
16. Orissa		5117	5561	5748
17. Sikkim		34	65	49
18. West Bengal		9972	10464	10307
19. Arunachal Pradesh		-	20	15
20. Assam		908	1255	1434
21. Manipur		617	515	480
22. Meghalaya		584	381	539
23. Tripura		145	166	195

Central Sector Including Joint Sectors

24. NTPC		80923	83605	90482
25. NHPC		2970	5574	5673
26. DVC		6918	6915	6837
27. BBMB		10657	12232	12004
28. NEEPCO		906	860	1052
29. NLC		9397	10890	12264
30. NUCLEAR		5399	5646	7965
Private Sector		13686	15034	18122
Total All India		323531	351025	380084

[Translation]

Import of LPG

1958. SHRI DATTA MEGHE : Will the PRIME MINISTER be pleased to state :

(a) whether liquified Petroleum Gas is being imported;

(b) if so, the quantity thereof and the names of the countries from which it is being imported; and

(c) the estimated foreign exchange being spent thereon every year ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) to (c) : The import of liquified petroleum Gas is sourced mainly from Saudi Arabia, Bahrain, Kuwait and UAE. The

import of LPG and its value from 1993-94 are as under:-

Import of LPG		
year	Quantity ('000 Tonnes)	Value (Rs. Crores)
1993-94	414	241.77
1994-95	594	419.77
1995-96*	678	530.54
1996-97* (April-Dec).	624	590.11

* Provisional.

[English]

Solar Photo Voltaic Pumping System

1959. SHRI AMAR ROY PRADHAN : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether water supply is being made through Solar Photo Voltaic Pumping System in some of the tribal/backward areas in various state;

(b) whether places in West Bengal have also been provided pure drinking water through scientific and technological means; and

(c) if so, the names of such places where such a facility have been provided till date ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b) Yes, Sir.

(c) The names of the places where SPV Pumping systems have been installed in South 24 Parganas district of West Bengal are as under.

- Sayekhali I & II
- Rangabelia I & II
- Barkhori I, II, III & IV
- Sagar Islands

Status of Displaced Persons

1960. SHRI KRISHAN LAL SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether Government have received any communication from the United Nations Commission for Refugees about the Kashmiri Pandits demand for being treated as internationally displaced persons;

(b) if so, the action taken in this matter;

(c) whether most of the Kashmiri Pandits are